

ITEM NO.804

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No.71779/2022 in Petition(s) for Special Leave to Appeal (C)
No(s). 2075/2018

(Arising out of impugned final judgment and order dated 15-12-2016
in CWP No. 7602/2016 passed by the High Court Of Judicature At
Bombay)

TERRAFORM MAGNUM LIMITED (FORMERLY KNOWN AS
EVEREST BUILDCON LTD)

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date : 13-05-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Ms. Abha R. Sharma, AOR (orally mentioned by)

For Respondent(s) Mr. Arpit Rai, Adv
Mr. Aviral Kashyap, AOR

UPON being mentioned the Court made the following
O R D E R

List on 19.05.2022.

(B. Parvathi)
Court Master

(Anand Prakash)
Assistant Registrar